

s. No.	State	Name of Project	Execu- tive Agency	Capacity (MW)	Remarks
02.	Gujarat	Jamnagar (near Sikka) Ph.I Power Ltd.	Mi. Re-2x250 TPP liance =500	2x250 =500	CEA's IPC conveyed on 1.3.95.
03.	Gujarat	Surat Lignite TPP	Mi. GIPCL	2x125 =250	IPC issued on 31.3.96.
04	Maharashtra	Patalganga CCPP	Mi. Reiiance Patalganga Power Pvt. Ltd.	410	CEA's IPC conveyed on 30.03.96.
05.	Andhra Pradesh	Ramagundam Extn.	Mi. BPL Power Projects (AP) Ltd.	2x260 =520	CEA's IPC conveyed on 6.2.96.

Rates of power distribution by Private Sector

2537. SHRIMATI VEENA VERMA: Will the PRIME MINISTER be pleased to state:

(a) what are the rates of power distribution offered and environmental concerns involved in respect of each power project cleared during the last two years to be set up in the private sector;

(b) whether it is a fact that in some cases the rates of power distribution approved are comparatively much higher; and

(c) the details of power projects still pending?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI): (a) and (b) The power rates for distribution of power to various categories of consumers are determined by the State Governments/State Electricity Boards based on total power

made available from both public and private sector power plants to the grid and cannot be limited to individual power projects. These rates differ for different categories of consumers which depends on various technical and commercial considerations. While according environmental clearance to power projects, Ministry of Environment & Forests have addressed various concerns like pollution of air due to emissions from the projects. Water pollution due to effluent discharge. Impact on flora and fauna including marine environment, socio-economic aspects including rehabilitation etc.

(c) Details of the schemes for setting up power projects in the private sector for which detailed project reports (DPRs) have been received in CEA and are pending for grant of techno-economic clearance are given in statement.

Statement

Proposals for setting up private sector power plants for which Detailed Project Reports have been received in the Central Electricity Authority

HYDRO SCHEMES

Sl. No.	Name of the Project/State/Promoter	Capacity (MW)
1.	Malana HEP, Himachal Pradesh (M/s. Rajasthan Spinning & Weaving Mill)	2x43=86
2.	Vishnuprayag HEP, Uttar Pradesh (M/s. JIL)	4x100=400
3.	Srinagar HEP, (M/s. Duncans Industries Ltd.)	5x66=330
THERMAL SCHEMES		
Sl. No.	Name of the Project-State	Capacity (MW)
1.	Rosa TPP (Ph-I), Uttar Pradesh (M/s. Indo-Gulf Fertilizers and Chemicals Corpn. Ltd.)	2x250=500
2	Jamnagar (near Sikka), Gujarat, TPP Ph I (M/s. Reliance Power Ltd.)	2x250=500
3.	Patalganga CCPP, Maharashtra (M/s Reliance Patalganga Power Pvt. Ltd.)	410
4.	Ramagundam Extn. Andhra Pradesh (M/s BPL Power	2x260=520

Projects-AP Ltd. Power position in state

2538. SHRI JOY NADUKKARA:

Will the PRIME MINISTER be pleased to state:

(a) the power position of various the country during 1995-96; and

(b) whether there is any scheme for strengthening the Central Pool, so that the States facing shortage of power may be helped?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI):

(a) A statement indicating the power supply position in the Country state-wise during 1995-% is at States in i Statement. (see below)

(b) It is proposed to add 12 generating units of a total capacity of 817.50 MW in 1 Central Sector during 1996-97.

Statement

Actual power supply position

(All figures in MU net)

Region/State/System	APRIL 95—MARCH, 96			
	Require- ment	Availability	Shortage	%
NORTHERN REGION	819	SH	8	1.0
Chandigarh	13280	13145	135	1.0
Delhi				